

of Petroleum. The subsequent distribution of kerosene beyond TKD will be done through Dealers/Retailers and it will be the responsibility of the respective State Governments, as is the position at present. The Dams Committee on Distribution System of Petroleum Product has also commended the scheme and recommended its acceptance in principle by the Government. Recommendations of the Committee are, however, at present under consideration.

11.42 hrs.

PAPERS LAID ON THE TABLE

MR SPEAKER: In view of the unprecedented situation, I find, some hon. Members on this side are not present. I will allow today as a special case, without any precedent, the hon. Minister for Parliamentary Affairs to lay the papers on behalf of his colleagues who are not present.

Shri H. R. Gokhale.

NOTIFICATION UNDER SUPREME COURT JUDGES (CONDITIONS OF SERVICE) ACT

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHAE): I beg to lay on the Table:

- (1) A copy of the Supreme Court Judges (Travelling Allowance) Amendment Rules, 1976 (Hindi and English versions) published in Notification No G.S.R. 343(E) in Gazette of India dated the 18th May, 1976 under sub-section (3) of section 24 of the Supreme Court Judges (Conditions of Service) Act, 1958 [Placed in Library. See No. LT-11117/76.]

- (2) A copy of the High Court Judges Travelling Allowance (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No.

G.S.R. 344(E) in Gazette of India dated the 18th May, 1976, under sub-section (3) of section 24 of the High Court Judges (Conditions of Service) Act, 1958. [Placed in Library. See No. LT-11118/76.]

TAMIL NADU COOPERATIVE SOCIETIES (APPOINTMENT OF SPECIAL OFFICERS) ACT

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): On behalf of Shri A.C. George, I beg to lay on the Table a copy of the Tamil Nadu Cooperative Societies (Appointment of Special Officers) Act 1976 (President's Act No. 25 of 1976) (Hindi and English versions) published in Gazette of India dated the 1st June, 1976, under sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976 [Placed in Library. See No. LT-11119/76.]

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B. P. MAURYA): I beg to lay on the Table under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of Notification No. S.O. 440(E) (Hindi and English versions) published in Gazette of India dated the 30th June, 1976 extending the Cement (Quality Control) Order, 1962 to the State of Sikkim [Placed in Library. See No. LT-11120/76.]

NOTIFICATIONS UNDER ALL-INDIA SERVICES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): I beg to lay on the Table a copy each of the following Notifi-

[Shri Om Mehta]

cations (Hindi and English versions) under sub section (2) of section 3 of the All India Services Act 1951 —

- (1) The Indian Police Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 1976 published in Notification No C S R 351(E) in Gazette of India dated the 25th May 1976
- (2) The Indian Police Service (Pay) Eighth Amendment Rules 1976 published in Notification No G S R 352(E) in Gazette of India dated the 25th May 1976
- (3) The All India Services (Death cum-Retirement Benefits) Fifth Amendment Rules 1976 published in Notification No G S R 758 in Gazette of India dated the 5th June 1976
- (4) The All India Services (Death cum Retirement Bench) Sixth Amendment Rules 1976 published in Notification No G S R 158 in Gazette of India dated the 5th June 1976
- (5) The Indian Police Service (Fixation of Cadre Strength) Fifth Amendment Regulations 1976 published in Notification No G S R 812 in Gazette of India dated the 12th June 1976
- (6) The Indian Police Service (Pay) Fourth Amendment Rules, 1976 published in Notification No G S R 813 in Gazette of India dated the 12th June 1976
- (7) The Indian Police Service (Pay) Sixth Amendment Rules, 1976 published in Notification No G S R 818 in Gazette of India dated the 12th June 1976
- (8) The Indian Police Service (Pay) Seventh Amendment Rules, 1976, published in Notification No G S R 819 in Gazette of India dated the 12th June 1976
- (9) G S R 400(E) published in Gazette of India dated the 16th June 1976
- (10) The Indian Police Service (Pay) Ninth Amendment Rules 1976 published in Notification No G S R 827 in Gazette of India dated the 12th June 1976
- (11) The Indian Police Service (Fixation of Cadre Strength) Eight Amendment Regulations 1976 published in Notification No G S R 401(E) in Gazette of India dated the 16th June 1976
- (12) The Indian Police Service (Pay) Twelfth Amendment Rules 1976 published in Notification No G S R 402(E) in Gazette of India dated the 16th June 1976
- (13) G S R 403(E) published in Gazette of India dated the 16th June 1976
- (14) The Indian Administrative Service (Fixation of Cadre Strength) Thirteenth Amendment Regulations 1976 published in Notification No G S R 404(E) in Gazette of India dated the 16th June 1976
- (15) The Indian Administrative Service (Pay) Thirteenth Amendment Rules 1976 published in Notification No G S R 405(E) in Gazette of India dated the 16th June 1976
- (16) The Indian Administrative Service (Fixation of Cadre Strength) Twelfth Amendment Regulations 1976 published in Notification No G S R 416(E) in Gazette of

India dated the 22nd June, 1976.

- (17) The Indian Administrative Service (Pay) Twelfth Amendment Rules, 1976, published in Notification No. G.S.R 417(E) in Gazette of India dated the 22nd June, 1976.
- (18) The Indian Administrative Service (Fixation of Cadre strength) Fourteenth Amendment Regulations, 1976, published in Notification No. G.S.R 424(E) in Gazette of India dated the 25th June 1976
- (19) The Indian Administrative Service (Pay) Fourteenth Amendment Rules, 1976 published in Notification No. G.S.R 425(E) in Gazette of India dated the 25th June 1976
- (20) The Indian Administrative Service (Pay) Eleventh Amendment Rules 1976 published in Notification No. G.S.R 900 in Gazette of India dated the 26th June 1976
- (21) The Indian Police Service (Pay) Tenth Amendment Rules, 1976, published in Notification No. G.S.R 901 in Gazette of India dated the 26th June 1976
- (22) The Indian Police Service (Pay) Eleventh Amendment Rules 1976, published in Notification No. G.S.R 902 in Gazette of India dated the 26th June, 1976.
- (23) The Indian Police Service (Fixation of Cadre Strength) Ninth Amendment Regulations 1976, published in Notification No. G.S.R 438(E) in Gazette of India dated the 3rd July, 1976.
- (24) The Indian Police Service (Pay) Tenth Amendment

Rules, 1976, published in Notification No. G.S.R. 439(E) in Gazette of India dated the 3rd July, 1976

- (25) The Indian Administrative Service (Fixation of Cadre Strength) Fifteenth Amendment Regulations 1976, published in Notification No. G.S.R 900 in Gazette of India dated the 10th July, 1976
- (26) The Indian Administrative Service (Pay) Fifteenth Amendment Rules 1976, published in Notification No. G.S.R 991 in Gazette of India dated the 10th July, 1976
- (27) The Indian Administrative Service (Fixation of Cadre Strength) Ninth Amendment Regulations 1976, published in Notification No. G.S.R 465(E) in Gazette of India dated the 23rd July 1976
- (28) The Indian Administrative Service (Pay) Tenth Amendment Rules, 1976 published in Notification No. G.S.R 466(E) in Gazette of India dated the 23rd July 1976

[Placed in Library See No. LT 11121/76]

REPORT ON THE GENERAL ELECTIONS TO THE LEGISLATIVE ASSEMBLIES AND PRESIDENTIAL AND VICE-PRESIDENTIAL ELECTIONS, NOTIFICATIONS UNDER TAMIL NADU HINDU RELIGIOUS AND CHARITABLE ENDOWMENTS ACT AND A STATEMENT re DELAY IN LAYING NOTIFICATION re TAMIL NADU INDIAN MARRIAGE (REGISTRATION) RULES.

THE MINISTER OF STATE IN THE MINISTRY OF LAW JUSTICE AND COMPANY AFFAIRS (DR V A SEYID MUHAMMAD) I beg to lay on the Table

- (1) (i) A copy of the Report on the General Elections to the Legislative Assemblies of Manipur, Naga-